## DELHI LEGISLATIVE ASSEMBLY REVISED LIST OF BUSINESS

Tuesday, 23<sup>rd</sup> June, 2009/Ashadha 03, 1931 (Saka) 2.00 P.M.

1. Question	<b>Hour:</b> Starred Questions as shown in separate list to be asked
and replie	s given.

2. <u>Special Mention (Rule 280):</u> Following Members to raise matters under Rule 280.

1. Shri Ramesh Bidhuri	6. Shri Sahab Singh Chauhan
2. Shri Nand Kishore	7. Shri Anil Kumar
3. Shri Mohan Singh Bisht	8. Shri Sri Krishan
4. Shri Devender Yadav	9. Shri Sunil Kumar
5. Shri Bharat Singh	10.Shri S.P.Ratawal

## 3. Papers to be laid on the Table:

Shri Arvinder Singh Lovely, Minister of Transport to lay the copy of following papers:

- (i) Notification No. 19(80)/Tpt/Sectt/2008/733 dated 11-11-2008 which is regarding compounding of traffic offences.
- (ii) Notification No. PCO(STA)/DTC Cell/06/07/Pt.II/482 dated 11-12-2008 which is regarding reciprocal common transport agreement among the Governments of Haryana, NCT of Delhi, Rajasthan and U.P.
- (iii) Notification No. 23 (127)/2007/Tpt/Ops/92 dated 24-03-2009 which is regarding amendments of DMV Rules, 1993.

## 4. <u>Consideration & Passing of Bill:</u>

Smt. Sheila Dikshit, Chief Minister to move that "The National Law School of Delhi University (Amendment) Bill, 2009 (Bill No. 5 of 2009)

introduced on  $22^{\rm nd}$  June, 2009 be taken into consideration. Also to move that the bill be passed.

## 5. **Annual Budget 2009-2010:**

Discussion on Annual Budget 2009-2010 presented by the Finance Minister on 22nd June, 2009.

Delhi Siddharath Rao 23<sup>rd</sup> June, 2009 Secretary